

(c) and (d) The decision of setting up of CPSEs, including export-oriented units are taken by respective administrative Ministries based on the techno-economic considerations.

People living in Rain Basera

2888. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of homeless people living in Rain Basera in the country, State-wise;

(b) the number of Rain Basera in the country and what type of facilities being provided by Government thereto;

(c) whether Government has made norms to establish Rain Basera in the country, if so, the details thereof; and

(d) the steps being taken by Government for the betterment of homeless people in the Country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) and (b) The responsibility of providing shelters to homeless primarily rests with the States/UTs. The State Governments are providing shelters for homeless under various Schemes of the State. Information regarding the number of homeless staying in the Rain Baseras in the States is not maintained at the level of Central Government.

(c) and (d) To supplement the efforts of the State/UT Governments for providing shelters to homeless, Ministry of Housing and Urban Poverty Alleviation has introduced a new Scheme, namely 'Shelter for Urban Homeless' (SUH) as a component of National Urban Livelihoods Mission (NULM). Under this scheme States/UTs will be provided financial assistance to construct and maintain all-weather permanent shelters having the basic infrastructure facilities like water supply, sanitation, safety and security. This scheme is to be implemented in all district headquarter towns and other towns with a population of one lakh or more as per the Census of 2011.

Credit Risk Guarantee Fund Trust

2889. SHRI D. KUPENDRA REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has launched a unique Credit Risk Guarantee Fund Trust (CRGFT) for low income housing; if so, the details thereof; and